

**GOVERNMENT OF INDIA  
STEEL  
LOK SABHA**

UNSTARRED QUESTION NO:2921  
ANSWERED ON:12.12.2011  
SETTING UP OF FERRO ALLOYS  
Naqvi Shri Zafar Ali

**Will the Minister of STEEL be pleased to state:**

- (a) whether the Steel Authority of India Ltd. is planning for setting up Ferro Alloys Plants at various places across the country including Uttar Pradesh and also creating special purpose vehicle for restructuring of International Coal Ventures Private Ltd.;
- (b) if so, the details thereof, State-wise;
- (c) the details of the steel related projects from States pending with the Government for clearance, State-wise; and
- (d) the action taken by the Government thereon?

**Answer**

THE MINISTER OF STEEL (SHRI BENI PRASAD VERMA)

(a)&(b): Maharashtra Elektros melt Ltd. (MEL), located at Chandrapur in Maharashtra, with a capacity of 100,000 tons of ferro alloys was a subsidiary of Steel Authority of India Limited (SAIL). It has now been merged with SAIL w.e.f. 1st April, 2010 and has been renamed as Chandrapur Ferro Alloy Plant (CFP). The merger of CFP with SAIL is expected to align the development of the unit and related investments in line with the ferro-alloy requirements of SAIL.

Further, SAIL and MOIL have formed a Joint Venture Company namely – SAIL and MOIL, Ferro Alloys Pvt. Ltd., to set up a Ferro Alloys Plant for production of high carbon Ferro Manganese and Silico Manganese at village Nandini, Bhilai (Chhattisgarh).

International Coal Ventures Ltd. (ICVL), a Joint Venture company has been set up with the approval of the Government of India for the purpose of acquisition of coal companies, coal mines and coal assets/blocks in overseas territories. The promoters companies of ICVL are Steel Authority of India Limited (SAIL), Coal India Limited (CIL), Rashtriya Ispat Nigam Limited (RINL), NMDC Limited and NTPC Limited. The coal produced from these assets is intended for imports into India primarily for meeting the requirements of coal by the promoters companies of ICVL. Ministry of Power has recently intimated Ministry of Steel that NTPC Ltd. may be allowed to opt out of the Joint Venture. The proposal of Ministry of Power is presently under examination. In the event of NTPC Ltd. opting out of JV, restructuring of ICVL may be necessary.

(c)&(d): Since, steel is a de-regulated sector and role of the Government is that of a facilitator only, the question of pending clearance of the steel related projects from the States does not arise.